

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6264  
ANSWERED ON:06.05.2003  
CRICKET BETTING  
ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the some State Governments are going to legalise cricket betting to beef up their finances and at the same time weaken the underworld which has a major stake in the business.
- (b) if so, the reaction of the Union Government thereto;
- (c) whether the Union Government also propose to legalise cricket betting; and
- (d) if so, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D.SWAMI)

- (a) & (b): No proposal to legalise cricket betting to beef up finances and weaken the underworld which has a major stake in the business has been received from the State Governments by the Union Government.
- (c) & (d): No such proposal is under consideration of the Union Government.